GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 558 TO BE ANSWERED ON 06.02.2018

UNIFORMITY IN DESIGNATING CASTES

558. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether various castes have been designated differently such as Other Backward Classes, Scheduled Castes, Scheduled Tribes and General category in different States;

(b) if so, the details of castes which have been designated differently in different States; and

(c) the corrective steps taken by the Government to bring about uniformity in the country in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

(a): Socio-economic and educational conditions of a caste(s) may differ from State to State and in some cases from region to region within a State. Hence, variation in categorization is there.

(b): No such designating of the castes has been done.

(c): In view of (a), does not arise.
